

Cr1.A.No. 1057 OF 1998
ITEM No.101(Part-Heard)

Court No.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.1057 OF 1998

STATE OF A.P.Appellant (s)

VERSUS

R. JEEVARATNAM

Respondent (s)

(With office report)

Date : 22/07/2004 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Mr. A.D.N. Rao, Adv.
Mr. B.V. Balram Das, Adv.

For Respondent (s)Mr. Mahendra Anand, Sr.Adv.
Mr. S. Sadasiva Reddy, Adv.
Mrs. S. Usha Reddy, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Mahendra Anand, learned senior counsel appearing for the Respondent commenced his arguments at 11.45 A.M. and concluded at 12.55 P.M. Hearing stands concluded. Judgment reserved.

(K.K. Chawla)
Court Master

(Jasbir Singh)
Court Master